

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI
PRINCIPAL BENCH-COURT NO. 1**

CUSTOMS APPEAL NO. 51692 OF 2021

[Arising out of Order in Original No.
09/2020/AAYUKTA/SEEMASHULK(NI)JODHUR/HQRS/JAIPUR dated 27.10.2020
passed by the Commissioner of Customs(Preventive) Jodhpur]

M/S PELICAN QUARTZ STONE

B-57, MIA, 2nd Phase, Bansi,
Jodhpur, Rajasthan-342005

.....APPELLANT

Vs.

**COMMISSIONER, CUSTOMS
(PREVENTIVE)-JAIPUR**

HQRS: AT NCR, Building, Statue Circle,
C-Scheme, Jaipur-302005

....RESPONDENT

Appearance

Shri C.M. Sharma Consultant for the appellant
Shri Rakesh Agarwal, Authorised Representative for the Revenue

CORAM:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MR. P. V. SUBBA RAO, MEMBER (TECHNICAL)

Date of Hearing : 28/04/2025

Date of Decision: 26/05/2025

P. V. SUBBA RAO

The appeal is allowed. For order, see order of date in
Customs Appeal No. 50324 of 2021.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(P. V. SUBBA RAO)
MEMBER (TECHNICAL)**

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